

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1955
ANSWERED ON:17.12.2013
INSURANCE SCHEME FOR CROP DAMAGE
Danve Shri Raosaheb Patil

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government has recently formulated any new insurance scheme for farmers who suffered from damages caused to their crops due to natural disasters like drought, floods etc.;
- (b) if so, the details thereof along with the manner and the time since when it has been implemented;
- (c) the details of the benefits likely to be provided to the farmers under this insurance scheme;
- (d) whether the Government has issued notification in this regard; and
- (e) if so, the necessary steps taken by the Government to provide information to the farmers in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR)

(a): Yes, Madam.

(b): Under development process, crop insurance schemes are evaluated from time to time for bringing suitable improvements/modifications to make the schemes more farmers friendly. Recently, based on the recommendations of evaluation studies of Pilot Weather Based Crop Insurance Scheme (WBCIS), Pilot Modified National Agricultural Insurance Scheme (MNAIS) & Pilot Coconut Palm Insurance Scheme (CPIS), experience gained through implementation of crop insurance schemes, views of the stakeholders, states and appraisal agencies, various improvements / changes have been incorporated in MNAIS, WBCIS & CPIS to make these schemes more farmers' friendly and restructured scheme in the name of 'National Crop Insurance Programme' (NCIP) has been formulated by merging the ongoing Pilot schemes with provisions for full fledged implementation of MNAIS, WBCIS & CPIS and roll back of NAIS from Rabi 2013-14.

(c): NCIP has been introduced to provide financial support to the farmers for losses in their crop yield, to help in maintaining flow of agricultural credit, to encourage farmers to adopt progressive farming practices and higher technology in Agriculture and thereby, to help in maintaining production, employment & economic growth. Besides, farmers are also benefitted due to:-

coverage of indemnity for prevented sowing/planting risk and post harvest losses (due to cyclone in coastal areas),

higher level of indemnity and more proficient basis for calculation of threshold yield,

faster settlement of claims due to provision for making 50% advance of likely claims under MNAIS component for immediate relief to the farmers, etc.

(d): Administrative Approval for implementing NCIP from Rabi 2013-14 has been issued on 1st November, 2013.

(e): Continued efforts are made to create awareness about crop insurance schemes by the implementing agencies in coordination with implementing states. The salient activities under awareness campaign, involve the publicity of features & benefits of the scheme through advertisements in leading National/local News Papers, telecast through audio-visual media, distribution of pamphlets, participation in agriculture fairs / mela / gosti and organization of workshops/ trainings etc.